

SHRI M. C. SHAH: We have read about that.

SHRI B. C. GHOSE: Then do I understand that the Government of India do not take notice when insurance companies either reduce or increase their premia rates arbitrarily within such a short space of time?

SHRI M. C. SHAH: This matter was brought to the notice of the Government of India, that is to say, the Controller of Insurance, and the matter was taken up by the Life Insurance Executive Council and then they had a good deal of discussion on that matter in Bombay. As a matter of fact, they had passed two resolutions and they had appointed a special committee to report on the subject before the end of May. So through the Controller of Insurance, Government knew about these matters.

SHRI B. C. GHOSE: If that is true and if the Insurance Council has appointed a committee to go into this matter, how is it that insurance companies have increased their premia rates before that committee had submitted its report?

SHRI M. C. SHAH: Because there were discussions and an appeal was made by the small insurance companies about these big insurance companies to the Government not to allow them to reduce the rates.

SHRI S. N. MAZUMDAR: May I know how many of these insurance companies that have reduced their premium rates are incorporated outside India?

SHRI M. C. SHAH: First there were two, and thereafter, others came in. First was the New India and the Oriental.....

MR. CHAIRMAN: He wants the number and not the names.

SHRI M. C. SHAH: I do not have the number.

SHRI B. C. GHOSE: Most of them are Indian companies. But apart from that, I would ask the hon. Minister about the desirability of increasing the premium rates which were reduced, because reduced rates were certainly beneficial to the insuring public.

9 A.M.

SHRI M. C. SHAH: I could not follow the question.

MR. CHAIRMAN: Your opinion about the desirability of it. That is what he wants.

SHRI M. C. SHAH: Desirability of what?

SHRI B. C. GHOSE: The desirability of reducing the rates two months after they were raised.

SHRI M. C. SHAH: As a matter of fact, it is within the competence of the insurance company to do it.

MR. CHAIRMAN: Mr. Ghose, next question.

SHRI B. C. GHOSE: In deference to your wish, Sir, I put the next question.

IMPLEMENTATION OF THE RECOMMENDATIONS OF THE NATIONAL INCOME COMMITTEE

*548. SHRI B. C. GHOSE: Will the Minister for FINANCE be pleased to state what action has been taken by Government on the recommendations made by the National Income Committee regarding—

- (i) the preparation of an annual report on national income; and
- (ii) the starting of a National Income Conference?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): The matter is under consideration.

SHRI B. C. GHOSE: Is the hon. Minister aware that last year, when

a similar question was put, the hon. Minister had replied that the matter was under consideration? I should like to know whether the matter of putting the National Income Unit on a permanent basis is still under consideration?

SHRI A. C. GUHA: The report was published only by the end of March, 1954. So I do not think the delay has been so very considerable as to cause any anxiety.

SHRI B. C. GHOSE: But this is the final report. The preliminary report was published long ago.

SHRI A. C. GUHA: A decision can be taken only on the final report. The question of putting the National Income Unit on a permanent basis is the main consideration before we can implement any other recommendation of the Unit. The Government have taken the tentative decision and I think the final decision may be taken shortly.

SHRI B. C. GHOSE: Is the hon. Minister in a position to tell us what the tentative decision is?

SHRI A. C. GUHA: Sir, do you think it proper for me to give the tentative decision?

MR. CHAIRMAN: It is for you, not for me, to decide.

SHRI A. C. GUHA: I would like the hon. Member to.....

MR. CHAIRMAN: to wait till the final report is ready? All right.

SHRI B. C. GHOSE: Do I take it then that in the decision which the Government will be taking, they are also considering the suggestion of the National Income Committee that the N.I.U. should be associated with the Central Statistical Organisation?

SHRI A. C. GUHA: That is also a recommendation. In fact, of the four recommendations, these two were

more important or fundamental recommendations and until decision on these two recommendations is arrived at, it is not possible to come to a decision as regards the other two recommendations which have been referred to in the question.

SHRI B. C. GHOSE: Do I understand then that until a decision is taken, the work in connection with the preparation of the national income statistics will not be proceeding?

SHRI A. C. GUHA: The Committee has submitted its report and the Unit is still working.

SHRI B. C. GHOSE: Is the Unit working on a temporary basis?

SHRI A. C. GUHA: It is working still as an adjunct of the Economic Section of the Finance Ministry.

SHRI B. C. GHOSE: Do I then understand that the work in connection with the collection of the national income statistics year by year is still proceeding?

SHRI A. C. GUHA: That is one of the recommendations, that there should be an annual estimate of the national income

SHRI B. C. GHOSE: No, no, what I.....

MR. CHAIRMAN: He says the Unit has not been disbanded; that means it is still functioning; that again means that it is still collecting the data in regard to the national income.

SHRI A. C. GUHA: The hon. Member can take it that his presumption is correct.

SHRI B. C. GHOSE: If my presumption is correct, May I ask the hon. Minister whether it does not follow that the other recommendation of the National Income Committee should be implemented; that pending the formation of the National Income Conference, a small advisory committee on national income should be set up?

SHRI A. C. GUHA: As far as the advisory committee is concerned, I would like to have notice.

SHRI H. C. DASAPPA: What are the financial implications of this recommendation?

SHRI A. C. GUHA: I do not think the financial implication is big. In any case, it is only a question of attaching the National Income Unit, which is already there in the Economic Section of the Ministry of Finance, to the Central Statistical Organisation.

*549. [The questioner (Shri J. V. K. Vallabharao) was absent. For answer, vide cols. 4973-74 infra.]

PRIZES FOR BEST HINDI BOOKS

*550. SHRIMATI CHANDRAVATI LAKHANPAL: Will the Minister for EDUCATION be pleased to state:

(a) the year in which the prizes worth Rs. 29,000 for the best Hindi books referred to at page 4 of the brochure entitled "Programme for the development and propagation of Hindi" were instituted; and

(b) the number of books which have so far been received from the contestants for these prizes?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) 1952.

(b) 402.

श्रीमती चन्द्रवती लखनपाल : ये पुरस्कार कितने हैं और किस साल के लिए घोषित किए गए हैं ?

†[SHRIMATI CHANDRAVATI LAKHANPAL: What is the number of these prizes and for which year have they been announced?]

DR. K. L. SHRIMALI: The announcement was made in 1952. There are three prizes of Rs. 3,000 each for the best translations into Hindi from other languages; there are four prizes of

Rs. 2,500 each for the best translations from other languages into Hindi of text-books; three prizes of Rs. 3,000 each for original work in poetry, drama, fiction and general literature and one prize of Rs. 1,000 for the best book in Hindi in the field of children's literature.

श्रीमती चन्द्रवती लखनपाल : ये इनाम किस साल के लिए घोषित किए गए ?

†[SHRIMATI CHANDRAVATI LAKHANPAL: For which year have these prizes been announced?]

DR. K. L. SHRIMALI: As I said, the announcement was made in 1952, but I expect that the prizes will be awarded this year.

श्रीमती चन्द्रवती लखनपाल : मेरा प्रश्न यह है कि ये जो इनाम रखे गए हैं वे किस साल के लिए रखे गए हैं, यानी १९५२-५३ के लिए रखे गये हैं या १९५४ तक के लिये ?

†[SHRIMATI CHANDRAVATI LAKHANPAL: My question is: For which year are these prizes intended? Are they intended for 1952-53 or for the period extending to 1954?]

श्री वी० के० धगे : सिर्फ एक दफ़ा के लिए ।

†[SHRI V. K. DHAGE: They will be awarded only once.]

डा० के० एल० श्रीमाली : मैं आपसे निवेदन करता हूँ कि १९५२ में इनाम घोषित किए गए थे ।

†[DR. K. L. SHRIMALI: I submit, Sir, that the prizes were announced in 1952.]

डा० डब्ल्यू० एस० बालिंगे : किस किस को अभी तक पुरस्कार दिये जा चुके हैं ?

†English translation.